

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DEIHI

O.A. No.1998/91 New Delhi, dated: 7th July, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Madan Mohan Sharma,
S/o Shri Kanhiya Lal Sharma,
Sr. Chargeeman, P.NO. 3489,
R/o 50/147, Shiv Deshani Nagar,
Shahganj, Agra. APPLICANT

(None appeared for the Applicant)

VERSUS

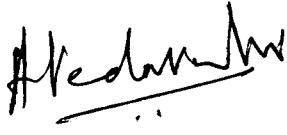
1. Union of India through the
Director, E.M.E., M.G.Os Branch,
Armyt Hqr. DHQ P.O.,
New Delhi-110011.

2. The Commandant,
509, Army Base works,
Agra Cantt. RESPONDENTS
(Shri M.K. Gupta for the Respondents)

ORDER

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We note that the applicant was absent
on the previous occasion also. This O.A. is
dismissed for default and non-prosecution.


(Dr. A. VEDAVALLI)
Member (J)


(S.R. ADIGE)
Member (A)

/GK/